

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 9154-9156 OF 2003

COMMNR. OF CENTRAL EXCISE, JAIPUR

Appellant (s)

VERSUS

M/S. SUPER SYNOTEX (INDIA) LTD. & ORS.

Respondent(s)

(With appln(s) for stay and office report)

WITH

C.A.No.4621/2008

(With Appl.(s) for stay)

C.A.No.778-779/2009

(With Appl.(s) for stay and with office report)

C.A.No.4003/2009

SLP(C)No.16248/2009

(With Prayer for Interim Relief and Office Report)

C.A.No.2008-2009/2010

C.A.No.335-336/2005

(With Appl.(s) for ex-Parte stay and with office report)

C.A.No.4076/2007

(With Appl.(s) for stay and with office report)

C.A.No.5987/2010

(With Appl.(s) for stay and permission to file additional documents)

C.A.No.6033/2011

(With Appl.(s) for stay and with office report)

C.A.No.8105/2013

(With Appl.(s) for stay and with office report)

C.A.No.8095-8103/2013

(With Appl.(s) for stay and with office report)

Date: 25/09/2013 These Appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s) Mr. Kavin Gulati, Sr. Adv.

Mr. Anupam Mishra, Adv.

Mr. Rohit, Adv.

Mr. Rashmi Singh, Adv.

Mr. Praveen Kumar, Adv.

Mr. Sunaina Kumar, Adv.

For Respondent(s) Mr K.Radhakrishnan, Sr. Adv.

Ms. Sunita Rani Singh, Adv.

Ms. Shalini, Adv.

Mr. Alok Yadav, Adv.

Mr. Amar Pratap Singh, Adv.

Mr. M. P. Devanath, Adv.

Mr. Kunal Chatterji, Adv.

Ms. Maitrayee Banerjee, Adv.

Mr. Partha Sil, Adv.

UPON hearing counsel the Court made the following
O R D E R

List tomorrow i.e. on 26th September, 2013 as Part Heard.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Sneh Bala Mehra)
| | Court Master

| |